

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO - 301
ANSWERED ON 27.11.2024

METAL RECYCLING AUTHORITY

301 SHRI AZAD KIRTI JHA

Will the Minister of MINES be pleased to state:

- (a) whether a Metal Recycling Authority has been established to facilitate the implementation of the Non-Ferrous Metal Scrap Recycling Framework 2020;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether an online market platform for recycled and secondary metal auctions has been developed as per the guidelines laid down in the Non-Ferrous Metal Scrap Policy Framework 2022; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a) & (b): National Non-Ferrous Metal Scrap Recycling Framework, 2020 envisaged the establishment of a Metal Recycling Authority (MRA). With the concurrence of Ministry of Environment, Forest and Climate Change (MoEFCC), it has been decided that the regulatory functions of MRA will be carried out by MoEFCC. The promotional and technical functions will be carried out by Ministry of Mines through the Jawaharlal Nehru Aluminium Research Development and Design Centre (JNARDDC), Nagpur, an autonomous body under the administrative control of Ministry of Mines.

(c) & (d): The work for developing a web portal in line with the various requirements of the Framework, including online trading, has already been initiated.
